

DIVISION BENCH

ITEM NO.145

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

CA 34/2023, CA 35/2023, IA No.52/2023, IA No.53/2023 & IA No.63/2023

IN CP No. 42/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	DLT GLOBAL INC. V/S DLT LABS TECHNOLOGIES PVT. LTD. & ORS.
UNDER SECTION	241/242 & 244 OF COMPANIES ACT, 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 19th September, 2024.

-Sd-

(Court Officer)

16th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*